Board (CGWB) has indicated that ground water levels have been declining in certain pockets in various parts of the country including Uttar Pradesh. State-wise details of water level fluctuations during the last three years are given in Annexure [*See* Appendix 223 Annexure No. 10].

(c) Ground water level in an area is resultant of various recharge parameters like precipitation, inflow from surface water bodies, seepages from various sources etc. and discharge parameters like withdrawal for various purposes including irrigation, domestic and industries and outflow to surface water bodies. As per last assessment of ground water resources carried out jointly by State Ground Water organizations and Central Ground Water Board (as on 2004), ground water withdrawal for all uses is estimated as 231 bcm per year, out of which withdrawal for irrigation is 213 bcm and that for domestic and industrial purposes together is 18 bcm.

(d) Ground water quality data generated by CGWB has indicated incidences of ground water contamination due to presence of various toxic substances like arsenic, lead, cadmium, hexavalent chromium etc. in excess of permissible limits prescribed by BIS fom isolated pockets in some parts of the country.

(e) Ministry of Drinking Water and Sanitation supplements the efforts of the States by providing them the technical and financial assistance under the centrally sponsored scheme of National Rural Drinking Water Programme (NRDWP). Up to 65% of the fund under NRDWP can be used by the States for addressing water quality problems and 20% of the funds are used for implementing sustainability measures.

#### Water level of Bhakra Nangal Dam

930. SHRI AVINASH RAI KHANNA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that water level of the Bhakra Nangal Dam is increasing day-byday;

(b) whether the silt has been taken out from the Dam and if so, when and how much money has been spent on it; and

(c) whether Government is planning to appoint some expert to visit the Dam or to report as to if the silt has been removed or not and if so, when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) As reported by the Bhakra Beas Management Board, the Bhakra reservoir level as on 1.08.2011 is 498.78 Mts (1636.42 Ft.) which is not an alarming/abnormal condition at all.

(b) Bhakra Beas Management Board (BBMB) has informed that no necessity for taking out silt from the reservoir has arisen so far and as such, no money has been spent on it.

(c) BBMB has informed that it has constituted a Dam Safety Committee of experts, which visits Bhakra dam at regular intervals. The Chairman of the Committee has opined that desilting of large reservoirs like Bhakra reservoir is not at all viable proposition and desilting has nowhere been carried out in any of the large reservoirs in the world. The present hydraulic conditions do not warrant any such operation.

## PAPERS LAID ON THE TABLE

# Reports and Accounts (2007-08, 2008-09, 2009-10) of IIE Guwahati and related papers

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI VIRBHADRA SINGH): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:-

(a) Annual Report and Accounts of the Indian Institute of Entrepreneurship (IIE), Guwahati, for the year 2007-08, together with the Auditor's Report on the Accounts.

[Placed in Library. See No. L.T. 4743/15/11]

(b) Annual Report and Accounts of the Indian Institute of Entrepreneurship (IIE), Guwahati, for the year 2008-09, together with the Auditor's Report on the Accounts.

[Placed in Library. See No. L.T. 4744/15/11]

(c) Annual Report and Accounts of the Indian Institute of Entrepreneurship (IIE), Guwahati, for the year 2009-10, together with the Auditor's Report on the Accounts.

[Placed in Library. See No. L.T. 4745/15/11]

- (d) Statements by Government accepting the above Reports.
- (e) Statements giving reasons for the delay in laying the papers mentioned at (a) to (c) above.

...(Interruptions)...

### I. Notification of Ministry of Mines.

## II. MOU between Government of India and various Public Sector Undertakings.

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI DINSHA J. PATEL): Sir, I lay on the Table-